

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 5631/2024

HUKUM SINGH

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 01-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Mr. Navneet Gupta, Adv.

For Respondent(s) :

Mr. Sarvesh Singh Baghel, AOR
Ms. Shweta Yadav, Adv.

Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed by Respondent Nos. 1, 2, 4 and 5.

Ld. Counsel for Respondent No. 3 submits that he does not wish to file counter affidavit and adopt the counter affidavit filed by Respondent Nos. 2, 4 and 5.

Let submission be taken on record.

Digitized copies of Original records of High Court and Trial Court have been received and the same is provided to the Ld. Counsels for the parties in light of Circular F.No.01/Judl./2025, dt 10.01.2025.

The matter be processed for listing before the Hon'ble Court, under the rules.

GRACY L. BAWITLUNG
Registrar